

to the Government would be duly considered.

**Central Nodal Agency for Safety Measures
against Hazardous Chemicals and
Petro-Chemicals**

1. SHRI H.B. PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under the consideration of Government for Central nodal agency to coordinate various regulatory measures to ensure safety against hazardous chemicals and petro-chemicals;

(b) if so, the details regarding the proposal which has been considered and whether any inter-ministerial level discussion has also taken place in this regard; and

(c) if so, the decisions taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAI-CHANDRA SINGH): (a) to (c). An Inter-Ministerial Group appointed by the Government for the purpose of evolving guidelines and recommendations for safety based on observations relating to existing practices have, *inter alia*, recommended setting up of a national nodal agency which could be called 'National Board on Industrial Safety and Hazards'. No decision has so far been taken on this recommendation.

**Power Supply Restrictions Imposed by
Damodar Valley Corporation**

2. SHRI BHARAT KUMAR
ODEDRA:
SHRI SAIFUDDIN CHOWDHARY:

Will the Minister of ENERGY be pleased to state:

(a) whether power supply restrictions imposed by the Damodar Valley Corporation brought operations at Bokaro, Durgapur and Alloy Steel Plants to a virtual standstill in the month of August, 1986; and

(b) if so, the steps proposed to remove the power supply restrictions in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) On account of reduced availability of power on certain days in August, 1986, Damodar Valley Corporation had to resort to reduction in the allocation of power to different consumers including the Steel Plants.

(b) Restrictions are removed partially or completely as soon as the generation levels increase. In order to improve the generation, a variety of measures which *inter-alia* include the renovation and modernization of the units and adding to the existing capacity through short gestation schemes have been undertaken.

**LPG Plants set up by Oil and Natural
Gas Commission**

3. SHRIMATI JAYANTI PATNAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG plants set up by ONGC at different part of the country;

(b) whether ONGC proposes to increase its liquified Petroleum Gas production during 7th Five Year Plan;

(c) if so, the target set thereof; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) ONGC have set up three LPG Plants; two at Uran in Bombay and one at Ankleshwar in Gujarat. Another LPG Plant at Hazira in Gujarat is expected to be on stream in 1987.

(b) Yes, Sir.

(c) and (d). The LPG production by ONGC is planned to be raised from 320.8 thousand tonnes in 1985-86 to 738.0 thousand tonnes in 1989-90, the terminal year of VII plan period.